

ITEM NO.61

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Crl.) No(s).
9330-9333/2015

JYOTI NAGPAL & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ANR. ETC. ETC.

Respondent(s)

(with appln. (s) for exemption from filing O.T. and issue of warrant of arrest of respt. and permission to file lengthy list of dates)

WITH

SLP(Crl) No. 9275-9276/2015

(With appln.(s) for permission to file lengthy list of dates and appln.(s) for exemption from filing O.T. and appln.(s) for issue of warrant of arrest of respt. and Office Report)

Date : 17/02/2016 These petitions were called on for hearing today.

For Petitioner(s) Mr.Khalid Akhtar,Adv.
Mr. Abhay Kumar,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time as last chance is given to the Id.counsel for the petitioner to comply with the terms of the order dated 11.12.2015 of this Court in respect of all the respondents.

List the matter again on 07.04.2016.

(M V RAMESH)
Registrar

SB